either at Head Office or at the nominated location, the Ministry of Communications had agreed to expeditiously sanction one temporary telephone/telex connection on the recommendation of the Ministry of Commerce.

- (5) The Reserve Bank of India has issued instructions that applications for release of foreign exchange received from green card holding 100% EOUs would be handled on a priority basis and disposed of expeditiously within a maximum of four working days.
- (6) In the matter of supply of iron and steel for construction purposes, green card holding 100% EOUs would be treated on por with customer coming under status 'A' (Highest Group). Export Commissioner in the Ministry of Commerce has been nominated to recommend requests to the Joint Plant Committee, Calcutta and to coordinate demand for iron and steel from 100% EOUs.
- (7) The Department of Civil Aviation has issued instructions to Air India, Indian Airlines, International Airports Authority of India and Director General Civil Aviation to accord priority treatment to 100% EOUs holding green cards in the matter of transport facility by air.
- (8) Green card holding approved 100% EOUs in the small scale sector would be treated on per with units in the medium/large scale sector in the matter of allocation of levy cement for factory construction from central quota.
- (9) IOBI has issued instructions to financial institutions to charge 1½% less interest from approved 100% EOUs on loans sanctioned to them subject to certain conditions.
- Note: The units availing facilities/benefits under the 100% EOU scheme are required to be approved by the Board of Approval headed by Secretary, Ministry of Commerce.

U.S. Investment in India

2821. SHRI SOMNATH RATH : Will the Minister of FINANCE be pleased to state :

(a) whether there is any possibility of increasing US investment in India with the recent visit of Prime Minister to U.S.A.; and

(b) what effort is being made to make the people of the US, particularly trade and industry, know about India and India's capabilities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Recent press reports indicate an increasing awareness in US of our investment and foreign collaboration policies. US investments and collaborations will be welcome within the parameters of our policies.

(b) Several steps are taken for this by various agencies of the Government, including dissemination of information regarding our industrial policies and capabilities and guidance to prospective infestors/collaborators by the Indian Investment Centre which has an office in New York.

Incentive to State Governments for better Financial Management

2822. SHRI DIGVIJAYA SINGH : Will the Minister of FINANCE be pleased to state;

(a) whether his Ministry gives any incentives to State Governments for better financial management;

(b) if so, the details thereof; and

(c) if not, whether his Ministry would introduce some incentives to encourage State Governments to have better financial management?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

(d) The question of providing incentives for better financial management does not arise as all the States are expected to manage their finances in such a manner as to avoid running overdrafts with the Reserve Bank of India.

Improvement in Working of Public Sector Banks

2823. DR. G. S. RAJHANS : Will the Minister of FINANCE be pleased to state :

(a) whether he had recently discussed several issues with the Chief Executives of the public sector banks at New Delhi;

(b) if so, the points on which the discussion was held; and

(c) what further measures will be adopted by the banks in improving their working?

THE MINISTER OF STATE IN THE MINISTRY **FINANCE** OF (SHRI JANARDHANA POOJARY) : (a) to (c). Finance Minister had a meeting with the Chief Executives of public sector banks on 17-7-85 in New Delhi. He reviewed the performance of each bank in terms of profitability, priority sector lending, direct finance to agriculture, lending to weaker sections, recovery of direct agricultural dues advances and other against norms and averages for the banking system The Chief Executives of the as a whole. banks were asked by the Finance Minister to tone up their Customer Service and create an effective machinery for redressal of the grievances of the customers. Banks were also asked to determine the norms of disposal of common items of work expected of the banks by the customers. In the sphere of priority sector lendings, banks falling short of stipulated targets were asked to draw up firm programme of action to reach the targets.

[Translation]

Labour Casualties in Khetri Copper Project

2824. SHRI MOHD. AYUB KHAN: Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) the total number of labourers who died since the inception of Khetri Copper Project to date;

(b) the number of cases in which the dependants of the deceased persons have

been given compensation so far and the time by which compensation will be given to remaining dependants; and

(c) the measure Government propose to take to check labour casualties ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) and (b). Total number of labourers who died in accidents at Khetri Copper Complex since inception in 1967 is 47. The dependants of all the deceased persons have been given compensation.

(c) The following measures are taken to check labour casualties :

- (i) Continuous efforts for effective enforcement of safety regulations;
- (ii) Motivation of the workers towards safety;
- (iii) Frequent inspection by Safety Officers;
- (iv) Imparting refresher training to the workers;
- (v) Bringing awareness among the workers through companies;
- (vi) Implementing the recommendations of the Tripartite Safety Committee;
- (vii) Utilising the services of Workmen's Inspectors; and

(viii) Activising the Pit Safety Committees.

[English]

World Bank offer to adopt Sectoral Financing for Indian Coal Industry

2825. SHRI ANANDA PATHAK : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank offered to adopt sectoral financing as distinct from individual project approach for the Indian Coal Industry;

(b) if so, the reaction of Government to the offer in details; and

(c) the advantage of sectoral financing to the individual project approach for Government?